

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 723 of 2013

Om Prakash Prasad ... Appellant
Versus
The Union of India through CBI ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Raunak Sahay, Adv.

03 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal fifteen weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-